

श्री मूल सन्ध डाला : अध्यक्ष जी, आज हिन्दुस्तान में कई वर्षों से यह बात हो रही है कि कृषि मजदूरों के लिए कानून लाया जाएगा। जो यहां पर भूतपूर्व मंत्री थे, उन्होंने यह आश्वासन दिया था कि इस प्रकार का कानून लाया जाएगा। अब आप बता दीजिए कि मिनिमम वेजेज एक्ट के नीचे और कम्पैन्सेटरी एक्ट के नीचे कितने लोगों को सजा हुई है? या यह कानून सिर्फ स्टैचूट बुक तक ही सीमित रहेगा?

अध्यक्ष महोदय : यह प्रश्न नहीं बनता है।

#### AIR Bases built in Pakistan by China

\*122. SHRI P. RAJAGOPAL NAIDU:

SHRI RAM SWARUP RAM:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware of the twelve air bases in Pakistan being built by China which may be used against India;

(b) whether Government are aware of the Chinese build up of special forces in the Northern frontiers of India and also helping the Pakistani forces on the border; and

(c) if so, the steps being considered to counter the military designs of our neighbours?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) It has come to Government's notice that Pakistan is building new airfields and renovating some airfields which have not been in use. Government have information that there is Chinese assistance.

(b) Government have seen such reports in the Press.

(c) Government take into account the existing and likely developments

in our security environment and take appropriate action in the interest of our national security. It is not desirable in public interest to disclose further details.

SHRI P. RAJAGOPAL NAIDU: I would like to know whether the Government has lodged any protest with Pakistan and China with regard to these things.

SHRI SHIVRAJ V. PATIL: Government has found it necessary to lodge a protest with Pakistan and China in this respect. Government knows that there is collaboration and cooperation between Pakistan and China in military matters and Government does not feel that something will come out by just protesting, but informally we have been expressing that in order to have good relations and in order to have peace maintained in this part of the world and in our country, it is better not to give assistance of that nature.

SHRI P. RAJAGOPAL NAIDU: Is the Government taking steps to strengthen our borders against these machinations?

SHRI SHIVRAJ V. PATIL: All that is necessary is being done.

श्री रामस्वरूप राम : अध्यक्ष महोदय, माननीय मंत्री जी विषय की गम्भीरता को ध्यान में रखते हुए उस का सीरियस जवाब नहीं दे रहे हैं। चीन एक विस्तारवादी नीति वाला देश रहा है, उस की मदद से पाकिस्तान में सैनिक हवाई अड्डे बनाये जा रहे हैं—मंत्री जी का कहना है कि वे हवाई अड्डे यूज में नहीं रहे हैं या उन का यूज नहीं हो रहा है—ऐसी इन्फार्मेशन है। मैं उन से जानना चाहता हूँ—क्या सरकार इन के बारे में डीटेल्ड जानकारी रखती है कि जो सैनिक हवाई अड्डे बन रहे हैं—वे विश्व शान्ति के लिए या भारत के लिये खतरा पैदा कर सकते हैं? दूसरा प्रश्न . . . .

**अध्यक्ष महोदय :** एक सवाल पूछिए, दो नहीं ।

**श्री रामस्वरूप राम :** भविष्य में चीन की विस्तारवादी नीति ज्यादा न फैले और चीन और पाकिस्तान का गठबन्धन निकट भविष्य में भारत के लिये खतरा न बन सके, इस दृष्टि से उन के मनसूबों को चूर करने के लिये तथा उन का जवाब देने के लिये हमारी कोई प्लानिंग है या नहीं ?

**श्री शिवराज बी० पाटिल :** सम्माननीय सदस्य ने जो उत्तर पढ़ा है, उस को दूसरे प्रश्न के साथ जोड़ने की वजह से उन का ऐसा मत बन गया है कि हम ने बतलाया है कि सरकार को इस की जानकारी नहीं है कि वे उन हवाई अड्डों को यूज कर रहे हैं या नहीं कर रहे हैं। हम ने पहले प्रश्न के उत्तर में बतलाया है कि सरकार को इस की जानकारी है कि वहां पर जो एअर-फील्ड्स बन रहे हैं उन में चाइना की मदद हो रही है। जहां तक दूसरे प्रश्न का सम्बन्ध है उस में हम ने बतलाया है कि इस की पूरी जानकारी हमारे पास नहीं है, लेकिन हमने यह भी बतलाया है कि हम यह जरूर ध्यान में रखते हैं कि किस देश का किस देश के साथ कैसा सम्बन्ध है और उस के परिणाम हमारे ऊपर या संसार के इस हिस्से पर क्या होने वाले हैं। इस चीज को ध्यान में रख कर जो भी तैयारी करनी होती है या जिस प्रकार के कदम उठाने होते हैं, वे उठाये जाते हैं और उठाये जा रहे हैं। मैं यह भी बतलाना चाहता हूँ कि डिप्लोमैटिकली दूसरे तरीकों से भी यहां पर शान्ति कायम रखने के लिये जो भी प्रयत्न जरूरी हैं, वे किये जा रहे हैं।

**SHRI KRISHNA CHANDRA HALDER:** Part (a) of the question is: whether Government are aware of the twelve air bases in Pakistan being built up by China which may be used against India. The hon. Minister

in his reply has stated that Government have information that there is Chinese assistance. I would like to know whether there is any Chinese air base or there is any air base built by China in Pakistan. In view of the reply given by the hon. Minister will the Government seek assistance from the Soviet Union and other countries to build air bases?

**SHRI SHIVRAJ V. PATIL:** I have said that some air bases are being built in Pakistan and the Chinese assistance is there, as far as some bases are concerned. From this, it does not flow that we should go out and seek assistance from other countries. I think it would be possible for us to protect our interests; and we are doing the same thing. It is not necessary to go out and seek assistance.

(Interruptions)\*\*

**MR. SPEAKER:** Not allowed.

**श्री मनी राम बागड़ी :** इस का जरा क्लेरिफिकेशन होने दीजिए ।

**SHRI SHIVRAJ V. PATIL:** I have not said anything about the Chinese bases. I have said something about the assistance.

**SHRI MADHAVRAO SCINDIA:** Is it a fact that Pakistan is developing a chemical nerve gas capability, and that these air bases may be used to deliver this capability on Indian targets?

**SHRI SHIVRAJ V. PATIL:** I must submit that this question does not arise out of this.

**SHRI INDRAJIT GUPTA:** rose

**DR. SUBRAMANIAM SWAMY:** Any one of us.

**MR. SPEAKER:** You may decide amongst yourselves.

**DR. SUBRAMANIAM SWAMY:** I am Younger than him, So, I deserve.

श्री इन्द्रजीत गुप्त : आप किस को बुला रहे हैं ?

अध्यक्ष महोदय : आप दोनों तय कर लीजिए कि कौन बोले ।

श्री इन्द्रजीत गुप्त : आपस में तय करने में तो टाइम लगेगा ।

DR. SUBRAMANIAM SWAMY: The Minister has informed the House that no protest has been formally lodged with Pakistan or China in this matter. I would like to know from the Minister whether he thinks that the development of the collaboration between Pakistan and China has not reached a point where a formal protest is necessary; and is it a fact that there are no Chinese planes or Chinese pilots at any of the air bases in Pakistan?

SHRI SHIVRAJ V. PATIL: If a country does something which is directly in conflict with the interests of our country, and if any objection to that can be taken, a protest is lodged. In this case, they are collaborating and cooperating with each other. And if it becomes necessary for us to object to their collaboration and cooperation, and if it can be done under the international law and in the circumstances in which one country has collaborated with others, that can be done. But here, they are collaborating and cooperating, and helping each other. We don't know whether it can be done. But we do express that that may not help in creating conditions which will be conducive to maintaining peace in this part of the world.

DR. SUBRAMANIAM SWAMY: I asked him whether there was any Chinese base or Chinese pilot in Pakistan in any of these air bases. Does he have any information?

SHRI SHIVRAJ V. PATIL: It will not be advisable to give all these details.

श्री मनी राम बागड़ी : असल में ये खबरें तो सरकारें खुद छुपा देती हैं । मैं रक्षा

मंत्री जी से एक सवाल कलंगा कि क्या भारत, पाक और बंगला देश इन तीनों का एक मुस्तरका ज्वाइन्ट डिफेन्स बन सके और इन सब का एक लूज कानफीडेशन बन सके, इस किस्म के हालात पैदा करने के लिये क्या कोई पहल हिन्दुस्तान करने को तैयार है ? ... (व्यवधान) ...

श्री इन्द्रजीत गुप्त : आप चारों तरफ देख रहे हैं लेकिन मुझे नहीं बुलाया है ।

अध्यक्ष महोदय : आप दोनों में से एक तो बोल चुके हैं ।

श्री रामावतार शास्त्री : क्वेश्चन आवर एक मजाक सा बन गया है । आप ने इन को नहीं बुलाया और कह दिया कि दोनों में से एक प्रश्न पूछ लें ।

MR. SPEAKER: Mr. Ramavatar Shastri, you should not guide me here. I have to be guided by myself. I know Mr. Gupta's importance.

DR. KARAN SINGH: Sir, may I know from the hon. Minister (a) whether any of these air bases which have been mentioned in this question have been constructed in the Pakistan-occupied area of Kashmir; and (b) if so, whether the Government has not considered it necessary generally to launch a protest. Will they launch a protest if they are in Pakistan occupied Kashmir because Pakistan always says that by reiterating its claim to Kashmir, it is not violating the Simla Agreement that is its stand. Our stand is that legally and constitutionally the entire State of Jammu & Kashmir is an Indian territory; if there is a base in that area, will the hon. Minister tell the House whether or not the Government will lodge a protest with Pakistan?

SHRI SHIVRAJ V. PATIL: If anything is done in the area which is occupied by Pakistan, we do have a *locus-standi* to protest; and if something of that nature had been done, we

in the past have protested. Here, now it is not advisable to disclose all the details and we are not disclosing them.

**SHRI INDRAJIT GUPTA:** One part of the question which I was intending to ask had been asked by my friend about the possible bases in the Pakistan-occupied territory. I also want to know whether they have any information that these air bases to which reference had been made are situated in that territory which is our territory occupied by China: if so, have we given up our claim; if not, why did we not, during this Non-Aligned Conference, point out that China has been holding on to our territory? We had spoken about so many other people, but we have never mentioned that our territory is also held by China where bases have been built up. (*Interruptions*) We are very much interested in this matter. You please say something about it.

**SHRI SHIVRAJ V. PATIL:** I must make it very clear to this hon. House that there are certain things which can be openly discussed and there are certain other things which cannot be openly discussed, as far as Defence is concerned. If we disclose this thing here, we do have full confidence in the members sitting in this House, but we are not sure whether that information will not be used by our adversaries outside. So, we have to take care of that. It is only with that view we do not disclose all these details. (*Interruptions*).

**SHRI INDRAJIT GUPTA:** Can he not reply to the first part of my question, i.e., whether he has any information about the base which are located in that part of our territory which is occupied by China?

**SHRI SHIVRAJ V. PATIL:** I have not completed my reply. A very complex question has been asked by our learned member, Shri Indrajit Gupta. Probably everything that has been asked in that question does not belong to this Department; it does not come

out of this question. (*Interruptions*) They can take objection if I had completed my reply. Before I complete my reply, their objection is not relevant. What I was saying is that we have not given up our claim to the territory of Kashmir. But what kind of stand we took in the Non-Aligned conference and all those things, it would not be necessary to discuss this matter while discussing this question. If everything under the sun is sought to be discussed under this question, it will be very difficult.

**श्री मनीराम बागड़ी :** नान-एलाइनमेंट काफ़ेस के बारे में सदन में नहीं बताना, यह सदन का अपमान है। यह कैसे हो सकता है ?

MR. SPEAKER: Q. No. 123.

(*Interruptions*)

**SHRI INDRAJIT GUPTA:** Why does he persist in refusing to reply to the first part of my question? I want to know whether it is in their knowledge or not. If they do not know, they should say so. He can reply to that part of the question, as to whether any of these bases are located in that territory of ours which is occupied by Pakistan or China.

**SHRI SHIVRAJ V. PATIL:** I have said that we are taking precautions. It will not be in the interest of our nation to discuss every detail here.

(*Interruptions*)

**SHRI BIJU PATNAIK:** What precautions can you take if they build the bases? (*Interruptions*)

**SHRI JYOTIRMOY BOSU:** Mr. Patil does not know that Mr. Biju Patnaik has conducted a lot of research into this. (*Interruptions*)

#### Benefits to Electronic Industry

\*123. **SHRI ARVIND NETAM:** Will the PRIME MINISTER be pleased to state:

(a) whether the Electronic Industry is not being treated or given